

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.872
TO BE ANSWERED ON 9TH FEBRUARY, 2024

**FUNDS ALLOTTED TO KERALA, MAHARASHTRA AND ASSAM
UNDER VARIOUS SCHEMES**

872 SHRI KAMAKHYA PRASAD TASA:
SMT. GEETA ALIAS CHANDRAPRABHA:
DR. ANIL AGRAWAL:
DR. ANIL SUKHDEORAO BONDE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the funds allotted to Kerala, Maharashtra and Assam States under various schemes of the Ministry during the period of 2019 to 2024 is higher as compared to recent past;
- (b) if so, the allotment of funds under various schemes of the Ministry annually from 2019 to 2024; and
- (c) whether Government has approved any special packages for the distribution of food grains like rice, wheat, cereals, pulses, etc. to Kerala, Maharashtra and Assam States from 2019 to 2024, if so, the details thereof annually during the period 2019-2024?

A N S W E R
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**
(SADHVI NIRANJAN JYOTI)

(a) & (b): During the period of 2019 to 2024 funds allotted to Kerala, Maharashtra and Assam States under various schemes of the Ministry varies from year to year.

The funds allotted/released to Kerala, Maharashtra and Assam States under various schemes of Ministry of Consumer Affairs, Food & Public Distribution is at Annexure.

(c): No Sir.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.872 FOR ANSWER ON 09.02.2024 IN THE RAJYA SABHA.

The allotment of funds under various schemes of the Ministry annually from 2019 to 2024

Department of Food and Public Distribution

1. Integrated Management of Public Distribution System (IM-PDS)

Funds under the scheme Integrated Management of Public Distribution System (IM-PDS) were released to State/UT Governments for technical support in respective States/UTs.

Under the IMPDS scheme following funds had been allocated:

(In Rs)

Name of scheme	Name of State/UT	2019-20	2020-21	2021-22	2022-23
Integrated Management of Public Distribution System (IM-PDS) since 2018 (The validity of the scheme was upto 31 st March 2023)	Kerala	56,12,100	-	31,68,000	47,52,000
	Maharashtra	96,01,780	-	1,91,08,585	76,80,000
	Assam	-	-	71,04,000	1,35,76,000

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2. Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under National Food Security Act (NFSA)

The details of funds released under the scheme “Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA” to State Government of Kerala, Maharashtra and Assam for financial year 2019-20 to 2023-24 is as follows:

(In crore)

S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Kerala	0	23.53	121	110.03	318.10
2	Maharashtra	305.83	501.91	289.72	621.69	703.54
3	Assam	0	368.08	545.75	826.91	321.75

3. Sugar Subsidy Scheme

The Central Government has decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar seasons. The new dispensation for distribution of sugar under PDS was put in place after de-regulation of sugar sector by way of introducing ‘Sugar Subsidy Scheme’. The coverage of the sugar subsidy scheme introduced with effect from June, 2013, after de-regulation of sugar sector, targeted Below Poverty Line (BPL) population (inclusive of poorest of poor person in the country i.e. Antyodaya Anna Yojana (AAY) families) and all the population of North Eastern States/ Special Category States/ Hilly States and Island Territories. The Central Government is reimbursing a fixed subsidy of Rs. 18.50 per kg @ 1 Kg per month per AAY families to participating States/UTs. Kerala and Maharashtra are participating in this scheme however, Assam is not participating under the said scheme. The details of funds released to Kerala & Maharashtra are as under:

(Rupees in Crore)

State Name	2019-20	2020-21	2021-22	2022-23	2023-24
Kerala	15.09	6.37	-	3.12	9.21
Maharashtra	18.47	32.12	60.44	45.9	11.37
Assam	Not Participating				

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4. Food Subsidy

Ministry of Finance, Government of India does not allocate state-wise funds under food subsidy. However, this department reimburses expenditure on distribution of food grains to states that have adopted Decentralized Procurement (DCP) mode. Details of funds reimbursed to Kerala and Maharashtra since 2019-20 are as under:

(Rupees in Crore)

Year	Kerala	Maharashtra	Assam*
2019-20	469.3	1920.17	-
2020-21	1214.98	2555.74	-
2021-22	1777.86	4082.07	-
2022-23	1544.89	2725.75	-
2023-24	299.56	1004.60	-

* Assam is a non-DCP state and hence, no funds are released by this Department to Assam.

Department of Consumer Affairs

1. Consumer Awareness-Advertising and Publicity

The Department has been conducting country-wide multimedia awareness campaigns titled “Jago Grahak Jago”.

Funds released to Kerala, Maharashtra and Assam under consumer awareness scheme is as under:-

(In Rs.)

Year	Kerala	Maharashtra	Assam
2019-20	56,00,000	-	-
2020-21	-	-	-
2021-22	-	1,00,00,000	-
2022-23	-	-	-
2023-24	-	-	-

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2. Strengthening of Consumer Commissions

(Amount in Lakh)

Sl.No.	State/UT	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Kerala	-	-	-	-	-
2	Maharashtra	-	12.32	-	-	-
3	Assam	-	-	-	22.62	-

3. (A) Scheme/project of Strengthening of Price Monitoring Cell – Operational since October, 2014

The Department of Consumer Affairs (DoCA) monitors the daily retail and wholesale price of identified essential food items through daily retail and wholesale prices reported by the Price Reporting Centers under the Consumer Affairs, Food & Civil Supply Department in the States and UTs. Financial assistance in the form of grant-in-aid is provided to the States/UTs for the Price Reporting Centers under the scheme – Strengthening of Price Monitoring Cell.

3.1 Following financial assistance has been sanctioned under the scheme:

3.1.1 Kerala : During the period of 2019 to 2024, no funds was sanctioned to Kerala.

3.1.2 Maharashtra

S. No.	Year	Amount (in Rs.)
1.	2019-20	-
2.	2020-21	6,37,097
3.	2021-22	-
4.	2022-23	1,00,000
5.	2023-24	8870327

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3.1.3 Assam

S. No.	Year	Amount (in Rs.)
1.	2019-20	-
2.	2020-21	-
3.	2021-22	3,98,000
4.	2022-23	6,000
5.	2023-24	-

3 (B). Price Stabilization Fund (PSF)

3.1 PSF

The Price Stabilization Fund (PSF) was set up in 2014-15 with an initial corpus of ₹500 crore to tackle inflationary trends of some agri-horticultural commodities viz. onion, potatoes and pulses to protect the interests of consumers. These commodities would be procured and stored for regulated release to help moderate the prices. Such market intervention by Government would not only help send the appropriate market signal but also deter speculative/hoarding activities. To begin with, the Fund was to be used only for market interventions in case of perishable agri-horticultural commodities such as onion and potato which showed extreme volatility of prices. Subsequently, pulses were also covered. As per the scheme, the PSF is to be used to grant interest free advance of working capital to Central Agencies, State/UT Governments/Agencies to undertake such market intervention operations. Apart from domestic procurement from farmers/wholesale mandis, imports may also be undertaken under PSF for building adequate buffer at reasonable cost. Interest free advances from the PSF corpus may be made both to Central Agencies and to State level Corpus. The State level Corpus is created with a sharing pattern between Government of India and States in the ratio of 50: 50, which is 75:25 in case the North Eastern States. In the States/UTs, the price stabilization operations are to be managed by the State level PSFMC and operated out of the State level Corpus Fund.

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3.2 Funds Allocated to Assam under PSF

During year 2019-20, Rs. 75 crores were released to Assam as 1st installment of Center's share for creation of Rs. 200 crore State Level PSF Corpus.
